

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/126/(IB)/2017
NAME OF THE PETITIONER(S) : DELTA CORPORATE SERVICE PVT LTD
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01. V. NAGARAJAN Resolution
Professional

(Signature)

ORDER

Shri V Nagarajan, IRP present and submitted his arguments. Order is reserved.

-sd/-

K Anantha Padmanabha Swamy
Member (Judicial)

bc